NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.123/BB/ 2017	-	Admission	Rule-6 of IB	Ajay Bhandari Vs Pearson Education Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
i.	NMA. 7829466499	PETITIONER	Ju.
	MI KIEYSTONE PARTNERS		

ORDER

Matter is listed today for admission. Registry raised objections. Petitioner Counsel is directed to comply the objections. List it on 17/11/2017 for compliance.

Member (T)

Member (J)